Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, the House will take up Papers Laid.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Forestry Research and Education, Dehradun, for the year 2011-2012, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Forestry Research and Education, Dehradun, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1923/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Forestry Research and Education, Dehradun, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Forestry Research and Education, Dehradun, for the year 2012-2013.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 1924/16/15]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Forestry Research and Education, Dehradun, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Forestry Research and Education, Dehradun, for the year 2013-2014.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 1925/16/15]

(7) A copy of Notification No. S.O. 287(E) (Hindi and English versions) published in Gazette of India dated 30th January, 2015 reappointing the United India Insurance Company Limited as the Fund Manager under the the Environment Relief Fund Scheme, 2008 for a period upto 30th June, 2015 issued under sub-paragraph (2) of paragraph 4 of the said Scheme.

[Placed in Library, See No. LT 1926/16/15]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंती (श्री राम विलास पासवान) : अध्यक्ष महोदया, श्री रावसाहेब पाटील दानवे की ओर से, मैं राष्ट्रीय खाद्य सुरक्षा अधिनियम, 2013 की धारा 39 की उपधारा (3) के अंतर्गत खाद्य सुरक्षा भत्ता नियम, 2015 जो 21 जनवरी, 2015 के भारत के राजपत् में अधिसूवना संख्या सा.का.नि. 48(अ) में प्रकाशित हुए थे, की एक पूति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

[Placed in Library, See No. LT 1927/16/15]

12.02 hrs

REPORT ON THE PARTICIPATION OF INDIAN PARLIAMENTARY DELEGATION AT THE 130TH ASSEMBLY OF THE INTER-PARLIAMENTRY UNION (IPU)